

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6183
ANSWERED ON:03.05.2013
COMPLAINTS AGAINST BANKS
Pakkirappa Shri S.

Will the Minister of FINANCE be pleased to state:

- (a) whether any complaints regarding irregularities in restructuring of loans in public sector banks in the country has come to the notice of the Government in recent times;
- (b) if so, the details thereof for the last three years and the current year, bank-wise;
- (c) the details of action taken by Government on such complaints during the aforesaid period; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): Reserve Bank of India (RBI) has informed that it had received a few complaints against alleged misuse of Corporate Debt Restructuring (CDR) mechanism by certain borrower companies. The complaints were forwarded to CDR Cell for taking appropriate action in the matter.

Details of complaints received by the CDR Cell during last three years is as under :

2010 -11 Nil
2011- 12 2
2012- 13 Nil

Of the above two complaints, one complaint was withdrawn by the complainant while the second case itself was withdrawn from CDR Cell.